

4

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 745/1995

New Delhi this the 18th day of September, 1996.

HON'BLE SHRI JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN
HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Kuljeet Singh S/O Kapoor Singh,
working as Peon,
ICAR, Min. of Agriculture,
Krishi Bhawan,
New Delhi.
R/O Vill. & P.O. Chhawla,
New Delhi-110071. ... Applicant

(By Shri K. P. Dohre, Advocate)

-Versus-

1. Union of India through
Secretary, Ministry of
Agriculture, Krishi Bhawan,
New Delhi-110001.
2. The President, ICAR,
Krishi Bhawan,
New Delhi-110001. ... Respondents

(By Shri M. K. Gupta, Advocate)

The application having been heard on 18.9.1996
the Tribunal on the same day delivered the
following:

O R D E R

CHETTUR SANKARAN NAIR, J./CHAIRMAN—

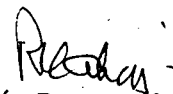
Applicant who was appointed on the personal
staff of the Minister for Agriculture 'on informal
basis w.e.f. 18.7.91' challenges denial of work to
him. He submits that by reason of the long service
rendered by him and by reason of the ameliorative
scheme framed by the department pursuant to the
views expressed by the Apex Court, his claim for

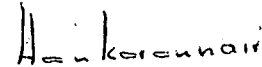
...2.

temporary status and regularisation should be considered. Learned counsel appearing for respondents submitted that these matters may not be adjudicated by the Tribunal and that a direction may be issued to respondents to make a fact adjudication and pass appropriate orders. We think that this is a very reasonable submission. Applicant is permitted to make a representation before first respondent setting out the details of his service and other relevant particulars. If he makes a representation, first respondent will consider the same with reference to the facts placed before him by applicant and with reference to the records maintained by the department, and pass appropriate orders thereon also bearing in mind the provisions of the scheme, within two months of the date of receipt of the representation.

2. With these directions, we dispose of the application. Parties will suffer their costs.

Dated, the 18th September, 1996.


(R. K. Ahooja)
Member (A)


(Chettur Sankaran Nair, J.)
Chairman

/as/